

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION


No. 14023 / Checker  
III -6-1/2007 (Pt.2)

Bilaspur, Dated \_\_\_\_\_ August, 2023

In exercise of powers conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) and under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class and also empowers to try in a summary way all or any of the offences specified in the said Section upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Shri Devendra Kumar Dixit, J.M.S.C. Rajnandgaon	Rajnandgaon	Rajnandgaon
2	Ku. Prerana Verma, J.M.S.C. Rajnandgaon		

BY ORDER OF THE HIGH COURT


  
(Arvind Kumar Verma)  
Registrar General  
20.10.2023

Endt. No. 14024 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated \_\_\_\_\_ August, 2023

1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Rajnandgaon** *for information and necessary action.*

5. The all Additional Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
8. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
9. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
10. The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
11. (1) Shri Devenra Kumar Dixit, J.M.S.C. Rajnandgaon and (2) Ku. Prerana Verma, J.M.S.C., Rajnandgaon, *for information & necessary action.*
12. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
13. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
14. *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

  
(Arvind Kumar Verma)  
Registrar General  
20.10.2023